

**OFFICE OF THE MOTOR ACCIDENT CLAIMS TRIBUNAL, KAMRUP, AMINGAON**

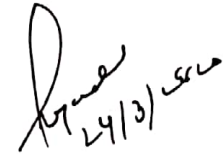
Memo No. MACT/K-A/91./2020

Dated: 24<sup>th</sup> day of March, 2020

**Subject : Apointment of Nodal Officer(s) from the Ministerial Staff of the MACT, Kamrup, Amingaon.**

In response to the Notification No.18 dated 24<sup>th</sup> March 2020 issued by the Hon'ble Gauhati High Court vide Memo No.HC.III-06/2020/819-844/G Sri Pradip Kalita, Sheristadar of the Establishment, undersigned is hereby appointed as Nodal Officer for filing, listing and hearing of fresh matter involving extreme urgency.

His contact no. +91-9101932374 be uploaded on the official website of the District and Sessions Judge, Kamrup, Amingaon. .



Member, MACT,  
Kamrup, Amingaon.